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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(OS) 672/2012**

VASDEV LOOND

..... Plaintiff

Through: Mr.Ashimi Vacher, Mr.Aditya
Malhotra and Ms.Manpreet Kaur,
Adv.

versus

WIPRO BPO SOLUTIONS LTD

..... Defendant

Through: Mr.M.S Vinaik, Mr. Pawan Kumar
Dhiman, Mr.Sonu Sagar and
Ms.Smriti Gupta, Adv. for
defendant/counter claimant

CORAM:

JOINT REGISTRAR (JUDICIAL) MS. SURYA MALIK GROVER (DHJS)

ORDER

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27.05.2022

Proceedings Time: 2.20 to 3.20pm

Evidence Time:2.25 to 3.15 pm

Pages:6

Sh. Jatinder Singh DW1 is present for his further cross examination,
which has been recorded in part.

List the matter for recording further cross examination of DW1 on
12.09.2022 at 2pm.

Objections raised during cross examination shall remain open to be
decided at the time of final disposal of the case.

SURYA MALIK GROVER (DHJS)
JOINT REGISTRAR (JUDICIAL)

MAY 27, 2022/neelam